

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore- 560 038.

Dated: 9 MAR 1988

CONTEMPT OF COURT APPLICATION NO
IN APPLICATION NO. 105/87(F)
W.P.No.

15

/88()

APPLICANT

Vs

RESPONDENTS

Shri M.J. Ramachandra Rao

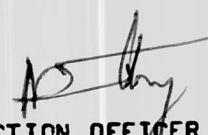
The GM, Wheel & Axle Plant, Bangalore

To

1. Shri M.J. Ramachandra Rao
103, 'A' Type
Wheel & Axle Plant Quarters
Yelahanka Upanagar
Bangalore - 560 064
2. Shri M.S. Anadaramu
Advocate
128, Cubbonpet Main Road
Bangalore - 560 002
3. The General Manager
Wheel & Axle Plant
Indian Railways
Personnel Branch
Yelahanka
Bangalore - 560 064
4. Shri M. Sreerangaiah
Railway Advocate
3, S.P. Building, 10th Cross
Cubbonpet Main Road
Bangalore - 560 002

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAMP~~ Contempt of Court
~~XXXXXXXXXXXXXX~~ passed by this Tribunal in the above said application on 3-3-88.


SECTION OFFICER
(JUDICIAL)

Encl: as above.

In the Central Administrative
Tribunal Bangalore Bench,
Bangalore

ORDER SHEET

Contempt of Court Application No. 15 of 1988

Respondent

Applicant

M.J. Ramachandra Rao

v/s

The GM, Wheel & Axle Plant, Bangalore

Advocate for Respondent

Advocate for Applicant

M.S. Anandaramu

M. Sreerangaiah

Date

Office Notes

Orders of Tribunal

M(J)/LHARM(A)

3.3.88.

Shri M.S. Anandaramu, learned
counsel for the complainant, present.

Shri M. Sreerangaiah, learned
counsel for the contemners, present.

It is brought to our notice by
Shri Sreerangaiah that the order passed
by this Tribunal in A.No. 105/87 has been
complied with. This is not disputed by
Shri Anandaramu.

In view of the above, we drop the
contempt of court proceedings.

No costs.



TRUE COPY

APR 9/3/88
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

Sd/-
MEMBER(J) 3P

dms.

Sd/-
MEMBER(A) T
3.3.88